

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-523**

CA (CAA) No. - 94/230/232/ND/2020

New CA/351/2021

**IN THE MATTER OF:**

Kunchit Fabrics Pvt. Ltd. With Surichi Commercial Infra Pvt Ltd

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 11.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: HEMLATA RAWAT, ST COUNSEL AND AAYUSHMAAN  
VATSYAYANA, ADV FOR OL

**ORDER**

Re-notified to **31.08.2021**.

  
Fee (Court Officer)